

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1798  
ANSWERED ON:02.08.2001  
POWER OF ATTORNEY  
SHAMSHER SINGH DULLO

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government are aware that a large number of Special Power of Attorney are pending for registration in Delhi; and
- (b) if so, their number as on June 30, 2001 together with the period of pendency?

**Answer**

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND SHIPPING (SHRI ARUM JAITLEY)

(a) to (b): Information is being collected from the Registrar General of Registration, Government of NCT of Delhi and shall be laid on the Table of the House.